

Information Note to the Press [Press Release No. 104 /2023)

For Immediate Release


**TELECOM REGULATORY AUTHORITY OF INDIA**

**TRAI extended time to submit comments/counter comments on Draft Registration of Consumer Organisations (Amendment) Regulations, 2023**

**New Delhi, 05<sup>th</sup> October 2023:** Telecom Regulatory Authority of India (TRAI) had released a draft **Registration of Consumer Organisations (Amendment) Regulations, 2023** on 14<sup>th</sup> September 2023. The last date of receiving comments/counter comments from the stakeholders was initially fixed as 04<sup>th</sup> October 2023.

2. Now, on requests received from the stakeholders for extension of time for submission of comments on the above-mentioned draft amendment, it has been decided to extend the last date for submission of comments up to **20 October 2023**. Further, counter comments, if any, may be submitted on or before **27 October 2023**.

3. In case of any clarifications, Shri Anand Kumar Singh, Advisor (CA&IT), TRAI may be contacted at Telephone: 011-23210990 or email ID: [advisorit@traigov.in](mailto:advisorit@traigov.in).

  
(V. Raghunandan)  
Secretary, TRAI